

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 346 of 2017 &  
IA No. 924 of 2017**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. ...Appellant(s)  
Vs.  
M/s Kishangarh Fibres (P) Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

Admit. The issue of maintainability is kept open. Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on **13.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**